

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/263(KB)2021
COMP.APPL/79(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	MONINDER KUNDRA VS THE ASANSOL CLUB LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) RULE 11 OF NCLT

Appearances (via video conferencing/physical)

Mr. Ratnanko Banerji, Sr. Adv. : For Petitioners
Ms. Manju Bhuteria, Adv.
Ms. Urmila Chakraborty, Adv.
Ms. Sonali Ghosh Panda, Adv.
Mr. Dipendra Nath Chunder, Adv.

Mr. Jishnu Chowdhury, Adv. : For Respondents 1 and 3 and 8
Ms. Aditi Jhunjunwala, PCS

Mr. Udit Agarwal, Adv. : For Respondent No. 2

ORDER

1. Ld. Counsel for the parties present.
2. Heard. **Reserved for Orders.** Parties may file the written notes of submissions within five days.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**